## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/350/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. MURUGESAN

NAME OF THE RESPONDENT(S)

: RMA METALS & ALLOYS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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<u>ORDER</u>

Counsel representing both the parties are present and stated that the matter has almost been settled between the parties and prayed time for filing joint memo in relation to the compromise and settlement. Time extended at their request. Put up on 07.11.2017 at 10.30 A.M.

—S —d K Anantha Padmanabha Swamy Member (Judicial)

bc